

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

STARRED QUESTION NO:274  
ANSWERED ON:24.04.2012  
ASSISTANCE TO FOOD PROCESSING UNITS  
Patil Shri A.T. Nana;Singh Shri Radhey Mohan

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether the Union Government has received requests for assistance including logistical support for setting up of food processing units from various State Governments including Maharashtra and Odisha;
- (b) if so, the details thereof alongwith the details of the assistance provided by the Union Government during each of the last three years and the current year, State-wise;
- (c) the number of farmers and Micro, Small and Medium Enterprises (MSMEs) in the country benefited as a result of setting up of food processing units, State-wise;
- (d) whether the Government proposes to raise the current loan/subsidy limit for food processing industries; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD PAWAR)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 274 FOR ANSWER ON 24th APRIL, 2012 REGARDING ASSISTANCE TO FOOD PROCESSING UNITS.

(a): No, Madam.

(b): (i) However, Ministry of Food Processing Industries (MFPI) under its Plan Scheme for Technology Upgradation/ Modernization/ Establishment of Food Processing Industries provides financial assistance to food processing units in the country including Maharashtra and Odisha in the form of grants-in-aid to the implementing agencies/entrepreneurs @ 25% of the cost of plant and machinery and technical civil works subject to a maximum of Rs. 50.00 lakhs in general areas, or @ 33.33% subject to maximum of Rs. 75.00 lakhs in difficult areas such as Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and North-Eastern States, A&N Islands, Lakshadweep and ITDP areas. The implementing agencies include Central / State Government organizations / PSUs / NGOs / Cooperative societies and private sector units and individuals.

(ii) Apart from above, MFPI under the scheme of Cold Chain, Value Addition and Preservation Infrastructure, also provides financial assistance for setting up of integrated cold chain facilities including logistic support like reefer vans etc.

(iii) The details of the financial assistance provided during last five years to the agencies/entrepreneurs in the country including Maharashtra and Odisha under the Scheme for Technology Upgradation/ Modernization/ Establishment of Food Processing Industries is at Annexure- I.

(c): Farmers and Micro, Small & Medium Enterprises are also eligible to apply under the scheme. However, Ministry does not maintain data for financial assistance to farmers and MSMEs separately.

(d): No, Madam.

(e): The limit is not proposed to be raised primarily because of resource constraints.